under Scheme relating to Talent Search and Training and National Sports Development Fund.

Source of money used in IPL matches

4608. SHRI NARESH CHANDRA AGRAWAL: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government knows the rate of each of the teams participating in IPL matches;
 - (b) if so, the details of the amount paid to each of the participating teams and by whom;
- (c) whether Government knows the source of income of each of the participants and group of participants of IPL matches;
 - (d) if so, the reasons therefor;
- (e) whether Government knows that black money has been used in purchasing the participating teams;
 - (f) if so, the reasons therefor; and
 - (g) the steps taken to check the use of black money in IPL matches?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) to (g) Indian Premier League (IPL) involves city teams managed by private entities. Ministry of Youth Affairs and Sports does not deal with IPL because the national team does not participate in the IPL tournaments. However, The Board of Control for Cricket in India (BCCI) has informed that all information in this regard has been handed over to the Government Agencies who are enquiring into the IPL related issues.

Sports facilities for children of labours

4609. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether poor children, including those belonging to the labour class currently engaged as regular and casual labour at the Commonwealth Games building sites, are going to be facilitated and encouraged to use these sports facilities after the Commonwealth Games are over; and
 - (b) if so, the specific plans that Government have drawn up in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Yes, Sir. Talented children including those belonging to regular/casual labour at the Commonwealth Games building sites would be considered for utilizing the sports facilities of Sports Authority of India (SAI) provided they have got the potential and are eligible for induction as per the provisions of different schemes *viz.* National Sports Talent Contest Scheme, Special Area Games Scheme, SAI Training Centres Scheme, Centre of Excellence Scheme, Army Boys Sports Company Scheme etc., being implemented by the SAI.